

**PAPERS LAID ON THE TABLE**

**.. I. Annual Report and , Accounts (1986-87) of the Pawan Hans Limited, New Delhi and related papers.**

**II. Annual Report and Accounts (1986-87) of the National Airports Authority and related papers.**

**III. Annual Report and Accounts (1987-88) of the Vayudoot Limited, New Delhi and related papers.**

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI M. OH. FAROOK): Sir, I lay on the Table—

I. (1) A copy each (in English and Hindi) of the following papers, under-section (1) of section 619A of the Corporation Act, 1956:—

(i) Annual Report and Accounts of the Pawan Hans Limited, New Delhi, for the year 1986-87, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii). Review by Government on the working of the Company.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. [Placed in Library. *See* No. LT-659/91]

II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of section 24 and section 25 of the National Airport Authority Act, 1985:—

(a) First Annual Report and Accounts of the National Airport Authority, for the year 1986-87, together with the Auditors' Report on the Accounts.

(to) Review by Government on the working of the Authority.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. *See* No. LT 660/ 91]

SHRI M. O. H. FAROOK: I also lay on the Table:—

I. A copy each (in English and Hindi) of the following papers, under sub-section 619A of the Companies Act, 1956:—

(i) Annual Report and Accounts of the Vayudoot Limited, New Delhi, for the year 1987-88, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Company.

II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above.

[Placed in Library. *See* No. LT 662/ 91]

**I. Annual Report and Accounts (1990-91) of the Small Industries Development Bank of India, Lucknow and related papers.**

**II. Annual Report and Accounts (1990-91) of the Industrial Development Bank of India, Bombay and related papers.**

**ML Annual Report and Accounts (1990-91) of the Industrial Reconstruction Bank of India, Calcutta and related papers.**

**IV. Consolidated Report (for one year ended the 31st March, 1990) on the working of Public Sector Banks.**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): Sir, I lay on the Table—

I. A copy (in English and Hindi) of the following papers, under sub-section (5) of section 30 of the Small Industries Development Bank of India Act, 1989:—